

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 127 of 2015

Dated : 18th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Power Grid Corpn. of India Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Mr. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Nishant Menon
Mr. A. Birthray &
Mr. Deepesh for R-11

Mr. Rishabh Singh for R.2

ORDER

Learned counsel for Respondent No.11 seeks two weeks time to file reply. He may file the same on or before 02.12.2015 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 16.12.2015 after serving copy on the other side.

List the matter on **12.1.2016**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson